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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 76/237/NCLT/AHM/2016 (New) CA No. 38/237/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

Name of the Company:

ICICI Bank Ltd.

V/s.

Kemrock Industries & Exports Ltd. & Ors.

Section of the Companies Act:

Section 237 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Sandeep Singhi

Advocate

Petitioner

house

2. Possen Mathur for Scriphi & Co.

## **ORDER**

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Ms. Poonam Mathur i/b Singhi & Co. present for Petitioner. None present for Respondent.

At request of petitioner Counsel to file an affidavit regarding the winding up proceedings.

List the matter on 29.08.2017.

BHKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of August, 2017.